

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 287 of 2013

Dated : 12th November, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

DPSC Ltd. ... Appellant(s)

Versus

West Bengal Electricity Regulatory CommissionRespondent(s)

Counsel for the Appellant (s) : **Mr. Buddy A. Ranganadhan**
Mr. Debnath Ghosh
Ms. Shruti Verma
Mr. Shounak Mitra
Mr. Atul Shankar Mathur

Counsel for the Respondent(s): **Mr. Pratik Dhar**
Mr. C.K. Rai

ORDER

Admit. Issue notice. Mr. C.K. Rai takes notice on behalf of the Commission. ***Issue Public Notice.***

As agreed by the learned counsel for the parties, post the matter for hearing before the **Kolkata Circuit Bench on 09.12.2013.** In the meantime, pleadings be completed.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/vs